

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 3579
TO BE ANSWERED ON 22.03.2023**

STATION DEVELOPMENT PROJECT

3579. SHRI G.M. SIDDESHWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the present status of work done so far under the station development project;

(b) the reasons for which the Government has decided to shut down the Indian Railway Station Development Corporation Ltd. (IRSDC); and

(c) the fresh steps taken by the Government for redevelopment of all major railway stations on priority basis, particularly in Karnataka?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3579 BY SHRI G.M. SIDDESHWAR TO BE ANSWERED IN LOK SABHA ON 22.03.2023 REGARDING STATION DEVELOPMENT PROJECT.

(a) to (c) Modernisation/Upgradation of Railway Stations is a continuous and ongoing exercise. Three stations viz: Rani Kamlapati in the State of Madhya Pradesh, Gandhinagar in the State of Gujarat and Sir M. Visveswaraya Railway Station in the State of Karnataka have been redeveloped/modernized so far.

Based on the experience gained from these three stations, the Amrit Bharat Station scheme has been launched for development of stations on Indian Railways. 1275 Railway Stations have been identified for development under this scheme out of which 53 stations are in the State of Karnataka. This scheme envisages development of stations on a continuous basis with a long term approach. It involves preparation of Master Plans and their implementation in phases to improve the amenities at the stations like improvement of station access, circulating areas, waiting halls, toilets, lift/escalators as necessary, cleanliness, free Wi-Fi, kiosks for local products through schemes like 'One Station One Product', better passenger information systems, Executive Lounges, nominated spaces for business meetings, landscaping etc. keeping in view the necessity at each such station.

The scheme also envisages improvement of building, integrating the station with both sides of the city, multimodal integration, amenities for Divyangjans, sustainable and environment friendly solutions, provision of ballast less tracks, 'Roof Plazas' as per necessity, phasing and feasibility and creation of city centres at the station in the long term.

A Special Purpose Vehicle, Indian Railway Stations Development Corporation Limited (IRSDC), a Joint Venture company of Rail Land Development Authority (RLDA) and Ircon International Limited (IRCON) was incorporated under the Companies Act, 1956 on 12th April, 2012. The activities performed by both IRSDC and RLDA under station development/redevelopment programme were overlapping. As such a need was felt that one of the two bodies should be identified as the sole functioning entity and given full responsibilities. Accordingly, it was decided that IRSDC be closed and the works presently assigned to IRSDC be transferred to RLDA and Zonal Railways.
